

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-515**

CP (CAA) No.-90/230/232/ND/2022

**IN THE MATTER OF:**

Nestle India Ltd.

**....Applicant**

**SECTION**

U/s 230-232

**Order delivered on 15.03.2023**

**CORAM:**

**SHRI P.S.N PRASAD,  
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Anirudh Das, Mr. Aditya Thyagarajan, Adv.  
For the Respondent :  
For the RD : Ms. Shankari Mishra, Adv.  
For the OL : Ms. Hemlata Rawat, Adv.  
For the IT Deptt. : Mr. Abhishek Maratha, Mr. Akshat Singh, Adv.

**ORDER**

The arguments of the Petitioner are commenced. Proxy counsel for the RD, OL and Income Tax Department are also present. For continuation of the arguments, the matter is listed on **29.03.2023**.

**S/d-**  
**(DR. BINOD KUMAR SINHA)**  
**MEMBER (T)**

**S/d-**  
**(P.S.N PRASAD)**  
**MEMBER (J)**